

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 22nd September, 2022

NO. HC.VII-167(Pt.-VIII)/2014/8392/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **4 (four) day** offline module on "**Cyber Crime & Cyber Law Program for Public Prosecutors & Judicial Officers**", scheduled to be held from **11th to 14th October, 2022** at the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Smti. Sutapa Bhusan, Addl. Chief Judicial Magistrate, Haflong	9706258877	sutapabhusan@gmail.com
2.	Shri Nokshei Kano Chief Judicial Magistrate, Kohima	9612023280	noksheikano@gmail.com
3.	Shri Vincent Lalrokima Sr. Civil Judge-cum-Chief Judicial Magistrate, Lunglei	9862929356	vincentirk@yahoo.com
4.	Miss Tenzin Metho Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat, East Siang District	9717685548	cjmpasighat@gmail.com
5.	Smti. Mary Jonnam Judicial Magistrate, 1 st Class-cum- Civil Judge (Jr. Divn.), Namsai, Namsai District	9362816808	maryrjonnam@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/8393- 8416 /A Dated: 22-09-2022

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.


22-09-22

2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform the nominated Judicial Officers of his/her State to attend the training accordingly)

10. The District and Sessions Judges, Dima Hasao

(He is requested to inform the nominated Judicial Officer under his control to attend the training accordingly)

11. The Director, North Eastern Police Academy (NEPA), Umsaw, Meghalaya. PIN-793123.
12. Smti. Sutapa Bhusan, Addl. Chief Judicial Magistrate, Haflong.
13. Shri Nokshei Kano, Chief Judicial Magistrate, Kohima.


22.07.22

14. Shri Vincent Lalrokima, Sr. Civil Judge-cum-Chief Judicial Magistrate, Lunglei.
15. Miss Tenzin Metho, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat, East Siang District.
16. Smti. Mary Jonnam, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Namsai, Namsai District.

The nominated participants are requested to report at North Eastern Police Academy (NEPA), Umsaw, Meghalaya, Pin-793123 on 10-10-2022 positively. Dress order will be formal (civvies) for classes. Free Boarding & Lodging will be provided to the participants from 10th to 15th October, 2022. Before 10th and after 15th October, 2022 boarding & lodging will be charged as per Govt. Rules.

17. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
18. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

20. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
22.09.22
REGISTRAR (JUDICIAL)